

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.07.2019 (MONDAY)
COURT OF CHAIRPERSON
02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1929 of 2019 in Comp. App. (AT) (Ins) No. 340 of 2019	R. Vijay Kumar & Anr. Vs. Kasi Viswanathan & Anr.	Chandra Bhushan Prasad	

02:10 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	Gautham Singhal-R2
2.	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	Srideepa Bhattacharyya-R1 Sayantak Das-R4 Bishwajit Dubey-R3
3.	Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. Small Industries Development, Bank of India & Anr.	Priyadarshi Chaitanyashil	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 630 of 2019	ICICI Bank Ltd. Vs. Jaiprakash Associates Ltd.	Bishwajit Dubey	
5.	Comp. App. (AT) (Ins) No. 639 of 2019	TDT Copper Ltd. Vs. Dena Bank.	Siddharth Sharma	
6.	Comp. App. (AT) (Ins) No. 640 of 2019	Bela Juneja . Vs. India Bulls Housing Finance Ltd & Anr.	Vaibhav Tyagi	
7.	Comp. App. (AT) (Ins) No. 649 of 2019	Navin Heavy Lifter & Anr. Vs. Canbuild Precast Solutions Pvt Ltd.	Pankaj Jain	
8.	Comp. App. (AT) (Ins) No. 659 of 2019	R.V. Tyagarajan. Vs. State Bank of India & Ors.	Shantanu Singh	
9.	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt Ltd & Anr. Vs. --		

10.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.	Sadapurna mukherjee	
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For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakashan Sahay	Saurabh Jain-R2
12.	Comp. App. (AT) (Ins) No. 288 of 2019	Jyoti Ltd. Vs. Prasad & Company (Project Works) Ltd.	Juhi Bhambhani	Abhay P. Kolte
13.	Comp. App. (AT) (Ins) No. 631 of 2019	Union Bank of India & Ors. Vs. Shashi Kant Nemani, Appointed Liquidator of Vedika Nut Crafts Pvt. Ltd.(in liquidation) & Ors.	Rajiv Sankar Roy	Manoj Kr. Sharma
14.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	
15.	Comp. App. (AT) (Ins) No. 646 of 2019	Punjab National Bank Vs. K. Periyasamy & Ors.	Rajesh Kr. Gautam	

For Hearing

16.	Comp. App. (AT) No. 143 of 2019	The Beneras Club Ltd. Vs. Dr. Narendra Pratap Singh & Anr.	Yash Anand	Udai Chandani
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After the above or 04:00 PM, whichever is earlier.

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

1.	Comp. App. (AT) (Ins) No. 633 of 2019	Ramchandra D. Choudhary, R.P of Maharashtra Shetkari Sugar Ltd. Vs. Committee of Creditors of Maharashtra Shetkari Sugar Ltd.	Vikkay Dang	
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By Order

**-sd/-
Registrar**